

ITEM NO.15

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

)

WITH

C.A. No. 4400/2023 (III-A)

)

C.A. No. 4401/2023 (III-A)

)

Date : 23-11-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Mr. Abhishek Tripathi, Adv.
Ms. Vani Vyas, Adv.
Mr. Amit, Adv.
Mr. Vikram Singh, Adv.

Mr. Sanjay Kumar Dubey, AOR
Ms. Shuchi Singh, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Vivek Kumar Pandey, Adv.

Mr. Yatish Yadav, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Komal Singh, Adv.
Mr. Jeetendra Kumar, Adv.
Mr. Ikshit Singhal, Adv.
Mr. Narendra Kumar Goyal, Adv.
M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s)

Mr. Talha Abdul Rahman, AOR
Mr. Amit, AOR
Mr. Rajeev Kumar, Adv.

Mr. Vineet Singh, Adv.

M/S. Mukesh Kumar Singh And Co., AOR

Mr. Pradeep Misra, AOR

Mr. Daleep Dhyan, Adv.

Mr. Suraj Singh, Adv.

Mr. Abhilash Kumar Singh, Adv.

Ms. Shreyasi Aggarwal, Adv.

Mr. Manoj Kumar Sharma, Adv.

Mr. Gaurav Dhingra, AOR

Mr. M.c. Dhingra, Adv.

Mr. Mahendra Ram, Adv.

Mr. A.k. Singh, Adv.

Mr. Rishabh Kumar Singh, Adv.

Mr. Manoj K. Mishra, AOR

Mr. Umesh Dubey, Adv.

Mr. Vishal, Adv.

Ms. Madhulika, Adv.

Mr. Shashank Singh, AOR

Mr. Ajay Kumar Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 4399/2023 and C.A. No. 4400/2023

Respondent Nos.1 to 12 are duly represented.

C.A. No. 4401/2023

Service is complete on respondent Nos.15 and 23 but none has entered appearance.

Ld. Counsel for the appellant has neither taken fresh steps in respect of the unserved respondent Nos.13 and 20 nor taken appropriate steps in respect of deceased respondent No.24. Ld. counsel for the appellant submits that he has already moved an

contd...

Application for deletion in respect of respondent Nos.13 to 24.
Office to verify and process for listing before the Hon'ble
Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY
Registrar